## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P. No. 541/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: Wellness Spa Resort Pvt. Ltd.

V/s

ROC, Goa

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

DESIGNATION

PRAKASH IC. PANDYA

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## ORDER

## CP 541/252(3)/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, the Company Petition is hereby dismissed as withdrawn with liberty to file fresh in accordance with law.

. Sd/-

V. NALLASENAPATHY Member(Technical)

Sd/-

M. K. SHRAWAT Member (Judicial)